

DIVISION BENCH  
COURT - I

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/31(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	TEA CHAMPAGNE PVT LTD VS BIJOYNAGAR TEA COMPANY LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearances (via video conferencing/physically)**

Mrs. Manju Bhuteria, Adv. : For Petitioning Creditor  
Ms. Meenakshi Manot, Adv.  
Mr. A. P. Agarwalla, Adv.

Mr. Kumarjit Banerjee, Adv. : For Corporate Debtor  
Mr. Deva Nand Misra, Adv.  
Mr. Prashant Kumar Singh, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **9/10/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**